

Rajya Sabha

**List of Questions for ORAL ANSWERS**

to be asked at a sitting of the Rajya Sabha to be held on  
Monday, August 2, 2021/ 11 Sravana, 1943 (Saka)

**(Ministries : Coal; Defence; Environment, Forest and Climate Change; Heavy Industries and Public Enterprises; Information and Broadcasting; Jal Shakti; Micro, Small and Medium Enterprises; Mines; Minority Affairs; Parliamentary Affairs; Ports, Shipping and Waterways; Road Transport and Highways; Youth Affairs and Sports)**

Total number of questions -- 15

**Promotion of electric vehicles**

136 Lt.Gen. (Dr.) D. P. Vats (Retd.):

Will the Minister of **Heavy Industries and Public Enterprises** be pleased to state:

- (a) the steps taken by Government to promote electric vehicles in view of the limited reserves of oil and natural gas in the country;
- (b) the details of the subsidy being provided to every buyer on the purchase of an electric vehicle;
- (c) the details of the changes being made to increase the power of battery of electric vehicles; and
- (d) whether Government proposes to make a separate lane for electric vehicles and if so, the details thereof?

**Rehabilitation and resettlement scheme for Adivasi and Dalit families affected by PIP**

137 Shri Kanakamedala Ravindra Kumar:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government had formulated any separate package under Rehabilitation and Resettlement Scheme for the Adivasis and Dalit families who have been affected by the Polavaram Irrigation Project (PIP);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Construction of a dam for irrigation at Narsinghpur, M.P.**

138 # Shri Kailash Soni:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the status of the construction of a dam for proposed Small Irrigation Scheme under the Babai Chichali development block of Narsinghpur district at Madhya Pradesh (M.P.);
- (b) by when the work would start; and
- (c) the reasons for not starting the work?

### Annual expenditure on Government advertisements

139 **Dr. Fauzia Khan:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) the annual expenditure incurred on advertisements by Government in the last three years, Ministry-wise; and
- (b) the steps taken to rationalize and minimize the cost on advertisements?

### Human-elephant conflict

140 **Shri Vaiko:**

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) the steps taken by Government to address the human-elephant conflict in the country, particularly in Tamil Nadu;
- (b) the details of the measures aimed at mitigation and management of human-elephant conflict in Tamil Nadu;
- (c) whether Government has conducted any study to understand the causes of human-elephant conflict and the damage done to standing crops, farmers and environment;
- (d) if so, the details thereof; and
- (e) whether Government has collected any data on the deaths of human beings and elephants as a result of such conflict?

### Development of additional ports and docks in the Andaman and Nicobar Islands

141 **Shri Vivek K. Tankha:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) whether Government has formulated any policy/plan to develop additional ports and docks for further economic development in the Andaman and Nicobar Islands;
- (b) whether Government has taken any concrete steps to secure the seaways in the region; and
- (c) if so, the details thereof?

### Hazardous chemicals in Indira Gandhi Canal

142 # **Shri Rajendra Gehlot:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether it is a fact that irrigation and drinking water of Satluj, Ravi and Beas rivers supplied to Rajasthan through the Indira Gandhi Canal has hazardous chemicals and higher chemical oxygen demand and biological oxygen than set norms, if so, the details thereof;
- (b) whether the required sewerage treatment plant and combined effluent treatment plant are not there on the banks of said rivers in order to prevent the said problem, if so, the details of steps taken by Government in this regard; and
- (c) whether the States have been given financial assistance for this, if so, the details thereof?

### Development of waterways

143 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Ports, Shipping and Waterways** be pleased to state:

- (a) whether Government is working on several projects to develop waterways;
- (b) if so, the number of projects which have been completed during the last three years and

the number of projects which are still in progress; and  
 (c) whether the Ganga water route from Haridwar to the Bay of Bengal is included in these projects?

### **Objectionable content on OTT platforms**

144 # **Shri Satish Chandra Dubey:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether it is a fact that there is lack of rule/law to stop the broadcast of objectionable content aired by the Over The Top (OTT) platforms and whether country's rich cultural traditions and beliefs are being harmed through these contents;
- (b) whether contents on such platforms are capable of communicating negativity into the psyche of adolescents; and
- (c) whether OTT platforms now fall under the purview of Ministry as per notification issued by Government previously and whether Ministry has any special law to regulate OTT platforms to ensure that honour and sentiments of the people are taken care of?

### **Positive indigenisation list**

145 **Shri B. Lingaiah Yadav:**

Will the Minister of **Defence** be pleased to state:

- (a) the details of notified negative import list, now renamed as the 'positive indigenisation list' of 108 items that can now only be purchased from indigenous sources; and
- (b) the criteria adopted therefor?

### **Upgradation of emission control equipment by companies**

146 **Dr. Vikas Mahatme:**

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) whether Government has taken cognizance of the lack of action by companies, which are using diesel generators, to upgrade to emission control equipment; and
- (b) the steps that Government has undertaken to ensure speedy upgradation to the same?

### **Sports schemes launched in Jharkhand**

147 **Shri Dhiraj Prasad Sahu:**

Will the Minister of **Youth Affairs and Sports** be pleased to state:

- (a) the details of various schemes launched by the Ministry along with the funds released under such schemes in various districts of Jharkhand;
- (b) the number of training centers set up in Jharkhand along with the number of students who were imparted training under the said schemes;
- (c) the list of development projects completed and new projects undertaken under the said schemes in Jharkhand; and
- (d) the details of the talented players who have been selected and are being trained in Jharkhand under the 'Khelo India' programme, district-wise?

### **Language of broadcasts of PM's speeches**

148 **Shri Binoy Viswam:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) the languages in which the Prime Minister's (PM's) speeches/address to the nation is

broadcast;

- (b) the steps taken by Government to ensure that the PM's live broadcasts to the nation are understandable to the non-Hindi speaking population; and  
 (c) whether Government has considered having live translations of the PM's broadcast in the languages mentioned in the 8th Schedule of the Constitution and making these available to the regional channels?

### **Bharatmala Pariyojana in Karnataka**

**149 Shri Iranna Kadadi:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the details of districts from Karnataka covered under the Bharatmala Pariyojana;  
 (b) the details of expressways proposed to be constructed in Karnataka under the Pariyojana and the districts likely to be covered;  
 (c) whether any ring roads are proposed to be constructed under the Pariyojana in Karnataka; and  
 (d) if so, the details thereof along with the cities likely to be covered?

### **Functional Household Tap Connection under JJM**

**150 Shri Akhilesh Prasad Singh:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the details of households who have Functional Household Tap Connection (FHTC) under the Jal Jeevan Mission (JJM)-Har Ghar Jal during the last two years till date, State-wise;  
 (b) the details of funds allocated, realized and utilized for JJM during the last three years, State-wise;  
 (c) whether the JJM enabled potable water supply through FHTC to every household;  
 (d) if so, the details thereof;  
 (e) if not, the reasons therefor; and  
 (f) the steps being taken by Government to supply potable water to each and every household?

New Delhi  
 The 26th July, 2021  
 04 Sravana, 1943 (Saka)

Desh Deepak Verma,  
 Secretary-General.

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